

New coal company for ECL projects in Bihar

2317. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Government have decided to create a new coal company for ECL Coal project in Bihar;

(b) whether it is also a fact that Santhal pargana (Bihar) is very rich in coal deposits; and

(c) if so, the details about the proposed company and time frame for its formation?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) No, Sir.

(b) As per the inventory of coal reserves carried out by Geological Survey of India on 1-1-1993 for seams of 0.9 metre in thickness and above, the coal reserves (million tonnes) in Santhal Parganas are as follows:—

Proved	Indicated	Inferred	Total
2321.9	5942.45	773.89	9038.30 Upto depth 300 Metre
—	1694.26	770.08	2464.34 Between 300 to 6000 Metre
2521.96	7636.71	1543.97	11502.64 Total upto 600 Metre depth.

(c) does not arise in view of (a) above.

कोयला कम्पनियों द्वारा खरीदी गई मशीनें और वाहन

2318. श्री दिलीप सिंह जूदेव : क्या कोयला मंत्री यह बताने की कृपा करेंगे कि :

(क) एस०ई०सी०एल०, ई०सी०एल० और एन० सी० एल० द्वारा वर्ष 1990-91, 1991-92 तथा 1992-93 के दौरान खरीदी गई मशीनों और वाहनों की संख्या तथा कीमत का कम्पनीवार और वर्षवार व्यौरा क्या है ;

(ख) प्रत्येक कंपनी में बेकार हुए नष्ट हुए दुर्घटनाग्रस्त हुए और बिना उपयोग किए हुए वाहनों की संख्या, उनकी लागत और उक्त अवधि के दौरान हुए नुकसान की राशि कितनी है; और

(ग) उक्त अवधि के दौरान मशीनों तथा वाहनों की मरम्मत और अतिरिक्त

पुर्जों की खरीद तथा पी०ओ०एल० पर हुए व्यय के साथ-साथ पुराने वाहनों और मशीनों के निपटान से हुई आय का व्यौरा क्या है ?

कोयला मंत्रालय के राज्य मंत्री (श्री अजित कुमार पांजा) : (क) से (ग) इस संबंध में सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जाएगी।

Review of Employment Policy in CIL

2319. SHRI G. PRATHAPA REDDY:

DR. SHRIKANT RAM-CHANDRA JICHKAR:

Will the Minister of COAL be pleased to state:

(a) what is the total strength of the employees of Coal India Limited;

(b) what is the total amount of money spent on their emoluments annually;

(c) whether any review of the employment policy has been recently done or is proposed to be done; and

(d) what is the number of employees against whom action for corruption has been taken during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) to (d) Information is being collected and will be laid on the Table of the House.

Ghost workers on the rolls of Coal India Limited

2320. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that Coal India Limited has identified 9,000 ghost workers on its rolls;

(b) if so, the details thereof; and

(c) what measures have been taken to curb this practice?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b) No, Sir. However, the following subsidiary companies of Coal India Limited had a few cases of fake employees as detailed below:

Bharat Coking Coal Limited

23 persons who were issued offer of employment in Bhalgora areas in September, 1991 were not genuine. They were accordingly denied actual employment.

Western Coalfields Limited

A complaint received on 20-3-92 alleged that some persons out of 31 who were offered re-employment in Kanhan Area in terms of a Tribunal Award were imposters. State Government authorities investigated the complaint and as per their advice, services of 17 imposters were discontinued.

Eastern Coalfields Limited

Manpower audit in Eastern Coalfields Limited revealed that 95 persons of bankola Area, 6 persons of Satgram Area, 10 persons of Kajora Area and 24 persons of Salanpur Area had abandoned their jobs long ago but their names were continuing on the rolls of the company. All the cases were detected without any loss to Coal India.

(c) Coal India Limited and its subsidiary companies have taken the following steps to eliminate any possibility of existing and continuance of ghost workers:

(i) Issue of tamper proof identity cards to each and every worker;

(ii) Payment of wages through banks;

(iii) Periodical manpower audit; and

(iv) Disciplinary action on the identified long absentees.

जारंगडीह कोयला खान में कदाचार

2321. श्री अनन्तरायम देवशंकर दबै : क्या कोयला मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि सेन्ट्रल कोलफील्ड्स लिमिटेड द्वारा कथारा क्षेत्र स्थित जारंगडीह कोयला खान से प्वात और विद्युत उद्योगों को घटिया किस्म का कोयला सप्लाई किया जा रहा है जबकि इस कोयला क्षेत्र के अधिकारियों द्वारा निजी खरीददारों को अच्छी किस्म का कोयला दिया जा रहा है और घस देने पर इसकी म्यानीय बिक्री भी की जाती है ;

(ख) पिछले तीन वर्षों के दौरान इस कोयला क्षेत्र का वार्षिक उत्पादन इसकी कुल उत्पादन क्षमता का कितने प्रतिशत है, और इसकी वर्षवार उत्पादन लागत और अर्जित लाभ कितना-कितना है ;